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SLP(C)No. 8137 OF 1999  
ITEM No.MM

Court No.9

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal(C) No.8137/1999.

THE SARATHI COOP.HOUSING SOC.LTD.& ORS.Petitioner(s)

VERSUS

GOVERNMENT OF A.P. & ORS.Respondent (s)

Date : 18/03/2004 This petition was mentioned for hearing today.

CORAM :

HON'BLE MR.JUSTICE K.G. BALAKRISHNAN

HON'BLE MR.JUSTICE B.N. SRIKRISHNA

For Appellant (s)Mr.VG Pragasam,Adv.

For Respondent (s)Mr.G. Prabhakar,Adv.

Mr.SUK Sagar,Adv.

M/s RS Krishnan,CSN Mohan Rao,Advs.

UPON being mentioned & hearing counsel the Court made the following  
O R D E R

List on 29th March, 2004.

[Naresh Kumar]  
AR-cum-PS

[Veera Verma]  
Court Master